BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

MA no. 4 of 2017 in IA 315 of 2017 in C.P. (I.B) No. 4/10/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

Name of the Company:

Anil Goel, RP

V/s.

Santosh Dhiraj Pathak & Ors.

Section of the Companies Act:

Section 420(2) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1

2

<u>ORDER</u>

None present for Applicant. None present for Respondent.

List the matter on 12.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 08th day of November, 2017.